

**Central Administrative Tribunal  
Principal Bench, New Delhi**



**CP No. 101/2021  
O.A. No. 1741/2020**

**This the 15<sup>th</sup> day of June, 2021**

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)  
Hon'ble Mr. R.N. Singh, Member (J)**

1. Bablu Gupta  
S/o Sh. Ram Bhawn,  
r/o 77, Gram Belawa, Post Piparpatti  
Shya Daurawa, Maharajgnag (UP)
2. Ram Bhawan,  
S/o Sh. Tilak,  
AC Helper (Retired)  
Under SSE/E/PC/Satabadi,  
New Delhi  
R/o 77, Gram Belawa, Post Piparpatti  
Shyam Daurawa, Maharajgnag (UP)

... Petitioners

(through Advocate: Shri Yogesh Sharma)

**Versus**

Sh. S.K. Jain,  
Divisional Railway Manager,  
Northern Railway, State Entry Road,  
New Delhi

... Respondent

(through Advocate: Shri Shailender Tiwari)

**ORDER (Oral)**

**Hon'ble Mr. R. N. Singh, Member (J):**

Learned counsel for the petitioner submits that in compliance of the directions of this Tribunal passed in the

aforesaid OA, the respondents have passed order dated 30.04.2021.



2. In view of the aforesaid, the present CP is closed. Notices are discharged. However, the petitioner shall be at liberty to agitate his grievance, if any, in accordance with law, if so advised.

**(R.N. Singh)**  
**Member (J)**

**(A. K. Bishnoi)**  
**Member (A)**

*/Ravi/uma/daya/*